

**IN THE HIGH COURT OF BOMBAY AT GOA.  
LD-VC-CRI-67/2020**

Vinod Kumar

...Applicant.

Vs

State of Goa,Thr. LPSI,  
Margao Town Police Station,  
and anr.

...Respondents.

Shri Pavithran A. V., Advocate for the Applicant.

Shri P. Faldessai, Additional Public Prosecutor for the respondents.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:15<sup>th</sup> December 2020.**

P.C.

Post the matter on 16.12.2020.

**DAMA SESHADRI NAIDU, J.**

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